

(b) if so, the details thereof and the present status thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) A proposal was submitted to the Planning Commission for providing a sum of Rs. 10 crores during the Ninth Plan for setting up of a National Institute of Urban Development on the pattern of National Institute of Rural Development at Hyderabad for undertaking research programmes of national importance and training programmes for trainers in the areas of urban infrastructure, municipal administration, urban finance, urban environment etc., and also for acting as a storehouse of national data for urban development. In response to the proposal the view of the Planning Commission was that the problems that have affected the regional centres would apply with greater force to National Centres and it may be desirable instead to enrich and improve upon the existing institutes to undertake additional training programme.

Notwithstanding the above, the Ministry again pleaded with the Planning Commission for approval 'in principle' as a new scheme in the Ninth Plan with a provision of (a) Rs. 1.00 crore towards capital expenditure and Rs. 50 lakhs towards research and training with Rs. 50 lakhs per annum in the subsequent years of the Ninth Plan for Research & Training. A final decision of the Planning Commission is still awaited.

[Translation]

#### **Artificial Limbs to Disabled Persons**

\*2981. SHRI RAMSHETH THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have formulated any scheme to distribute limbs to the disabled people;

(b) if so, the details thereof, State-wise; and

(c) the details of the system of distribution under this scheme in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Yes, Sir, the Ministry of

Social Justice & Empowerment is implementing a scheme of Assistance to Disabled Persons for Purchase/Fitting of aids/appliances. The main objectives of the scheme is to assist needy disabled persons in procuring durable sophisticated and scientifically manufactured modern standard aids and appliances that can promote their physical, social and psychological rehabilitation and integration in the mainstream. The scheme also includes corrective surgery, use of mass media etc. under its ambit. The scheme is implemented through Registered Societies/Trusts/Companies and any other Institutions recognised by the Ministry of Social Justice & Empowerment. The Scheme is implemented all over the country including in the State of Maharashtra. On receipt of proposal from Voluntary Organisations/NGO's. The proposal can be forwarded through State Govt./UT Admn./National Institutes/RRTCs/DRCs/Any other agency authorised by the Ministry, alongwith all the relevant documents/information. These are processed for sanction of grant-in-aid as admissible.

[English]

#### **Post-Graduate Centre in Haveri, Karnataka**

2982. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the procedures and guidelines for nominations of non-official posts in National Literacy Mission;

(b) whether there is any proposal to start a Post Graduate Centre in Haveri in Karnataka;

(c) if so, the assistance available under his Ministry proposed to be provided for the centre;

(d) whether there is any proposal to provide financial assistance to Educational Institutions wholly run by Rotary Clubs for construction and establishment of Science Laboratories, Libraries, Children's Sports Complex and Auditorium;

(e) if so, the details thereof and criteria laid down for this purpose; and

(f) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Non-official members are nominated to the